

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1255 OF 2007

PUNJAB STATE ELECTRICITY BOARD & ORS.

Appellant (s)

VERSUS

INDERJIT SINGH

Respondent(s)

Date: 10/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Harinder Mohan Singh,Adv.

Mr. Kaushal Yadav, Adv.

For Respondent(s)

M/S. Delhi Law Chambers,Adv. (N.P.)

UPON hearing counsel the Court made the following

O R D E R

Heard counsel for the appellant.

Hearing concluded.

Judgment reserved.

(Sukhbir Paul Kaur)

Court Master

(Vijay Aggarwal)

Court Master

Books Referred :

2006 (6) Judgment Today 64